

**THE HIGH COURT OF KERALA**

Kochi - 682 031  
Dated -18-04-2012

**PROCEEDINGS**

Judiciary – Transfers and Postings of District Judges in the Kerala State Higher Judicial Service – Orders issued.

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**ORDER NO. B1- 57 / 2012**

As part of General Transfers of Judicial Officers in the Subordinate Judiciary for the year 2012, the following transfers and postings of District Judges are ordered :-

1. Shri.P.K.Lakshmanan, Wakf Tribunal/Addl.District Judge-VI / Addl. MACT, Ernakulam is posted as Special Judge (SPE/CBI)-I/Addl. DJ-III/ Addl.MACT, Ernakulam. He and Shri Jose Thomas (Sl.No.14 ) will interchange their charges. He will await GO and notification appointing him as Special Judge (SPE/CBI)-I and Addl.MACT, Ernakulam.

2. Shri. N.J.Jose, Forest Tribunal / Addl. District Judge-II, Kozhikode is posted as Wakf Tribunal / Addl. District Judge-III / Addl.MACT, Kozhikode. He will take charge as Wakf Tribunal / Addl. District Judge-III / Addl.MACT, Kozhikode from Shri. P.D.Sarangadharan(Sl.No.11) and handover charge of his office and additional charge to Shri Kauser Edappagath (Sl.No.17). He will await GO and notification appointing him as Wakf Tribunal / Addl.MACT, Kozhikode

3. Shri. Joseph Thekkekuruvinal, Addl. District Judge(Ad hoc)-II, Kozhikode is posted as Judge, Family Court, Kozhikode . He will take charge as Judge, Family Court, Kozhikode from Shri. E.B.Rajan(Sl.No.6). He will also take the full additional charge of the Addl. District Judge(Ad hoc)-I, Kozhikode from Shri K.P.John(Sl.No.22) and handover charge of his office and additional charge to the District Judge Kozhikode. He will await GO and notification appointing him as Judge, Family Court, Kozhikode

The District Judge, Kozhikode will hold the full additional charge of the Addl. District Judge(Ad hoc)-I & II, Kozhikode, until further orders.

4.Shri Emmanuel P.Kolady, Judge, Family Court, Muvattupuzha is posted as Addl.District Judge / MACT, Muvattupuzha. He will hand over charge of his office to Shri C.V.Francis(Sl.No.21) and assume charge as Addl.District Judge / MACT, Muvattupuzha.

5. Shri K.M.Muhammed Yousuff, MACT, Alappuzha is posted as Addl. District Judge / Addl.MACT, Alappuzha. He will take charge as Addl. District Judge /

Addl.MACT, Alappuzha from Shri. B.Vijayan(SI.No.24) and continue to hold the full additional charge of MACT, Alappuzha, until further orders. He will await GO and notification appointing him as Addl.MACT, Alappuzha.

6. Shri. E.B.Rajan, Judge, Family Court, Kozhikode is transferred and posted as Addl. District Judge(Ad hoc)-III, Kasaragod. He will handover charge of his office to Shri Joseph Thekkekuruvinal(SI.No.3) and take charge as Addl. District Judge (Ad hoc)-III, Kasaragod from the Addl. District Judge(Ad hoc)-II, Kasaragod.

7. Shri Dr.V.Vijayakumar, Spl. Judge(Idamalar Investigations) / Addl.District Judge / Addl.MACT, Ernakulam is transferred and posted as Motor Accidents Claims Tribunal, Vadakara. He will handover charge of his office to the Vacation Judge, Ernakulam and take charge as Motor Accidents Claims Tribunal, Vadakara from the Judge, Family Court, Vadakara. He will await GO and notification appointing him as Motor Accidents Claims Tribunal, Vadakara.

The Vacation Judge, Ernakulam will hold the full additional charge of the Spl. Judge(Idamalar Investigations) / Addl.District Judge / Addl.MACT, Ernakulam till Shri P.D.Sarangadharan (SI.No.11) takes charge

8. Shri R.Sudhakaran, Wakf Tribunal / Addl. District Judge-III, Kollam is transferred and posted as Addl. District Judge(Ad hoc), Mavelikkara. He will hand over charge of his office to the District Judge, Kollam and take charge as Addl. District Judge (Ad hoc), Mavelikkara from the Addl.District Judge-II / Addl.MACT, Mavelikkara.

The District Judge, Kollam will hold the full additional charge of the Wakf Tribunal / Addl. District Judge-III, Kollam, until further orders.

9. Sri.B. Ramakantha, Spl. Judge(NDPS Act cases) / Addl.District Judge-II, Vadakara is transferred and posted as Addl.District Judge-I / Addl.MACT, Thrissur. He will hand over charge of his office to the Judge, Family Court, Vadakara and take charge as Addl.District Judge-I / Addl.MACT, Thrissur from the District Judge, Thrissur. He will await GO and notification appointing him as Addl.MACT, Thrissur.

The Judge, Family Court, Vadakara will hold the full additional charge of the Spl. Judge(NDPS Act cases) / Addl.District Judge-II, Vadakara till Shri C.K.Somarajan (SI.No.15) takes charge

10. Shri K.Haripal, District Judge, Kavaratti is retriated to the State Subordinate Judiciary and posted as Addl.District Judge(Ad hoc)-I, Thrissur. On relief from his present post, he will take charge as Addl.District Judge(Ad hoc)-I, Thrissur from

the District Judge, Thrissur.

11. Shri, P.D.Sarangadharan, Wakf Tribunal/ Addl.District Judge-III/ Addl.MACT, Kozhikode is transferred and posted as Spl. Judge(Idamalayar Investigations) / Addl.District Judge / Addl.MACT, Ernakulam. He will hand over charge of his office to Shri N.J.Jose(SI.No.2) and take charge as Spl. Judge(Idamalayar Investigations) / Addl.District Judge / Addl.MACT, Ernakulam from the Vacation Judge, Ernakulam. He will await GO and notification appointing him as Addl. MACT, Ernakulam.

12. Sri. S.Soman, MACT, Ernakulam is transferred and posted as Enquiry Commissioner & Spl.Judge/Addl.District Judge-III, Kottayam. He will handover charge of his office to the Vacation Judge, Ernakulam and take charge as Addl.District Judge-III, Kottayam from the District Judge, Kottayam and await Go and notification appointing him as Enquiry Commissioner & Spl.Judge, Kottayam

The Vacation Judge, Ernakulam will hold the full additional charge of the MACT, Ernakulam till Shri V.Prakash(SI.No.26) takes charge.

13. Smt. K.P.Indira, Addl.District Judge(Adhoc)-I, Ernakulam is transferred and posted as Addl. District Judge-I, Thiruvananthapuram. She will hand over charge of her office to the vacation Judge, Ernakulam and take charge as Addl. District Judge-I, Thiruvananthapuram from the Vacation Judge, Thiruvananthapuram.

The Vacation Judge, Ernakulam will hold the full additional charge of the Addl.District Judge(Adhoc)-I, Ernakulam till Shri B.Vijayan (SI.No.24) takes charge.

14. Shri Jose Thomas, Special Judge (SPE/CBI)-I/Addl. DJ-III/ Addl.MACT, Ernakulam is posted as Wakf Tribunal/Addl.District Judge-VI / Addl. MACT, Ernakulam. He and Shri P.K.Lakshmanan (SI.No.1 ) will interchange their charges. He will await Go and notification appointing him as Wakf Tribunal / Addl.MACT, Ernakulam

15. Shri C.K. Somarajan Addl.District Judge(Ad hoc)-III, Kasaragod is transferred and posted as Spl. Judge(NDPS Act cases) / Addl.District Judge-II, Vadakara. He will hand over charge of his office to the Addl.District Judge(Ad hoc)-II, Kasaragod and take charge as Spl. Judge(NDPS Act cases) / Addl.District Judge-II, Vadakara from the Judge, Family Court, Vadakara

The Addl.District Judge(Ad hoc)-II, Kasaragod will hold the full additional charges of the Addl.District Judge(Ad hoc)-III, Kasaragod till Shri E.B.Rajan (SI. No.6) take charge.

16. Shri K.Babu, Addl. District Judge / Addl.MACT, Thalassery is transferred and posted as Addl. District Judge / Addl.MACT, Pathanamthitta. He will hand over charge of his office to Shri R.Reghu(SI.No.20) and take charge as Addl. District Judge / Addl.MACT, Pathanamthitta from the MACT, Pathanamthitta. He will await GO and notification appointing him as Addl. MACT, Pathanamthitta.

17. Shri Kauser Edappagath, Addl. District Judge-I, Thiruvananthapuram is transferred and posted as Forest Tribunal / Addl. District Judge-II / Addl.MACT, Kozhikode. He will hand over charge of his office to the Vacation Judge, Thiruvananthapuram and take charge as Forest Tribunal / Addl. District Judge-II / Addl.MACT, Kozhikode from Shri N.J.Jose(SI.No...). He will await GO and notification appointing him as Forest Tribunal / Addl.MACT, Kozhikode.

The Vacation Judge, Thiruvananthapuram will hold the full additional charge of the Addl. District Judge-I, Thiruvananthapuram till Smt.K.P.Indira(SI.No.13)takes charge

18. Shri K.Dharmajan, Addl.District Judge Ad hoc)-II, Kollam is transferred and posted as Judge, Family Court, Thiruvalla. He will hand over charge of his office to the Addl.District Judge(Ad hoc)-I, Kollam and take charge as Judge, Family Court, Thiruvalla from Shri T.K.Rameshkumar(SI.No.25) on 25-05-2012. He will await GO and notification appointing him as Judge, Family Court, Thiruvalla.

The Addl.District Judge Ad hoc)-I, Kollam will hold the full additional charge of the Addl.District Judge (Ad hoc)-II, Kollam, until further orders.

19. Shri S.Shajahan, Addl.District Judge(Ad hoc)-III, Pathanamthitta is transferred and posted as Addl. Sessions Judge (Sooryanelli Cases)/ Addl. District Judge/Addl.MACT, Kottayam. He will hand over charge of his office and his additional charge of Addl.District Judge(Ad hoc)-II, Pathanamthitta to the Addl.District Judge(Ad hoc)-I, Pathanamthitta and take charge as Addl. Sessions Judge (Sooryanelli Cases)/ Addl. District Judge/Addl.MACT, Kottayam from the Addl. District Judge-I, Kottayam. He will await GO and notification appointing him as Addl.MACT, Kottayam.

The Addl.District Judge(Ad hoc)-I, Pathanamthitta will hold the full additional charges of the Addl.District Judge(Ad hoc)-II & III, Pathanamthitta, until further orders.

20. Shri R.Reghu, Addl.District Judge (Ad hoc)-I, Thalassery is posted as MACT, Thalassery. He will handover charge of his office to the Addl.District Judge (Ad hoc)-I, Thalassery and take charge as MACT, Thalassery from Shri A.Haris(SI.No.23).

He will also take the full additional charge of Addl.District Judge / Addl.MACT, Thalassery and continue to hold the same, until further orders. He will await GO and notification appointing him as MACT, Thalassery.

The Addl.District Judge(Ad hoc)-II, Thalassery will hold the full additional charges of the Addl.District Judge(Ad hoc)-I, Thalassery, until further orders.

21. Shri.C.V.Francis, Judge, Family Court, Kannur is transferred and posted as Judge, Family Court, Muvattupuzha. He will hand over charge of his office to Shri A.Haris(SI.No.23) and take charge as Judge, Family Court, Muvattupuzha from Shri Emmanuel P.Kolady(SI.No.4). He will await GO and notification appointing him as Judge, Family Court, Muvattupuzha.

22. Shri. K.P. John, Addl.District Judge (Ad hoc)-I, Kozhikode is transferred and posted as Addl.District Judge(Ad hoc)-I, Palakkad. He will hand over charge of his office to Shri Joseph Thekkekuruvinal(SI.No.3) and take charge as Addl.District Judge(Ad hoc)-I, Palakkad from the Vacation Judge, Palakkad. He will also take the full additional charge of Addl.District Judge(Ad hoc)-II, Palakkad from the Vacation Judge, Palakkad and continue to hold the same, until further orders.

23. Shri. A.Haris, MACT, Thalassery is transferred and posted as Judge, Family Court, Kannur. He will hand over charge of his office to Shri R.Reghu(SI.No.20) and take charge as Judge, Family Court, Kannur from Shri C.V.Francis(SI.No.21) . He will await GO and notification appointing him as Judge, Family Court, Kannur.

24. Shri. B.Vijayan, Addl.District Judge-I / Addl.MACT, Alappuzha is transferred and posted as Addl.District Judge(Ad hoc)-I, Ernakulam. He will hand over charge of his office to Shri K.M.Muhammed Yousuff(SI.No.5) and take charge as Addl.District Judge(Ad hoc)-I, Ernakulam from the Vacation Judge, Ernakulam. He will also take the additional charge of Addl.District Judge(Ad hoc)-II, Ernakulam from the Vacation Judge, Ernakulam and continue to hold the full additional charge, until further orders.

25. Shri.T.K.Rameshkumar, Judge, Family Court, Thiruvalla is transferred and posted as Addl.District Judge(Ad hoc)-I, Kottayam. He will hand over charge of his office to Shri K. Dharmajan(SI.No.18)on 25-05-2012 and take charge as Addl.District Judge(Ad hoc)-I, Kottayam from the Addl.District Judge(Ad hoc)-II, Kottayam on 01-06-2012.

26. Shri. V. Prakash, Addl.District Judge (Ad hoc)-I, Palakkad is transferred

and posted as MACT, Ernakulam. He will hand over charge of his office to the Vacation Judge, Palakkad and take charge as MACT, Ernakulam from the Vacation Judge, Ernakulam. He will await GO and notification appointing him as MACT, Ernakulam.

The Vacation Judge, Palakkad will hold the full additional charges of the Addl.District Judge(Ad hoc)-I, Palakkad till Shri K.P.John(SI.No.22)takes charge.

27. Shri P.K.Aravintha Babu, Addl.District Judge(Ad hoc)-II, Palakkad is transferred and posted as Addl.District Judge(Ad hoc)-I, Thodupuzha. He will hand over charge of his office to the Vacation Judge, Palakkad and take charge as Addl.District Judge(Ad hoc)-I, Thodupuzha from the Addl.District Judge(Ad hoc)-II, Thodupuzha.

The Vacation Judge, Palakkad will hold the full additional charges of the Addl.District Judge(Ad hoc)-II, Palakkad till Shri K.P.John(SI.No.22)takes charge.

28. Shri.C.Suresh Kumar(Sr.), Addl.District Judge (Ad hoc)-II, Kalpetta is posted as Judge, Family Court, Kalpetta. He will hand over charge of his office to the Addl.District Judge (Ad hoc)-I, Kalpetta and take charge as Judge, Family Court, Kalpetta from the Addl.District Judge(Ad hoc)-I, Kalpetta. He will await GO and notification appointing him as Judge, Family Court, Kalpetta.

The Addl.District Judge (Ad hoc)-I, Kalpetta will hold the full additional charge of Addl.District Judge (Ad hoc)-II, Kalpetta, until further orders.

The officers except SI.No 18 & 25 who are transferred as per this proceedings will take charge at their respective stations on the reopening of the courts after the summer vacation on 21-05-2012.

The officers at SI.Nos. 1 to 3, 7,10,12,14, 15 17, 18, 19, 20, 21, 26 & 28 will be eligible for special pay at the rate of Rs.1000/- per month in their new stations.

( By Order )



A. HARIPRASAD  
Registrar ( Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram.(28 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Addl Chief Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L)

The Secretary to Government, Taxes (B) Department, Tvpm ( with C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The Director and Addl. Director of Kerala Judicial Academy.  
The Agricultural Income Tax and Sales Tax Appellate Tribunal, Palakkad  
The District Judges of 14 Districts.  
The Officers and Courts concerned.  
The Private Secretary to the Hon'ble the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The Kerala Judicial Academy, High Court.  
The B2, B3, B4, B5, C1, D2 , E1, I1 seats, High Court.  
The Inspection Cell, e-courts cell and Library , High Court.  
The Administrative Records Section, High Court ( 2 copies )

Copy submitted to :

The Honourable the Judges.

THE HIGH COURT OF KERALA

No.B1– 57 / 2012

Kochi – 682 031

Dated 18-04-2012

Additional Sessions Judges – Appointment of -

Notification – issued.

NOTIFICATION

In exercise of the powers conferred by Section 9 (3) of the Code of Criminal Procedure, 1973, the High Court of Kerala hereby appoints the persons mentioned in column (1) of the Schedule hereto attached to be an Additional Sessions Judge to exercise jurisdiction in the Court of Session mentioned against his name in column (2) thereof from the date of taking charge.

SCHEDULE

<b>Sl. No.</b>	<b>Name of Officer</b>	<b>Court of Session</b>
1	Shri K.M.Muhammed Yousuff	Alappuzha
2	Shri E.B.Rajan	Kasaragod
3	Shri B.Remakantha	Thrissur
4	Shri K.Haripal	Thrissur
5	Sri.R. Sudhakaran	Mavelikkara in Alappuzha.
6	Shri P.D.Sarangadharan	Ernakulam
7	Sri.S.Soman	Kottayam
8	Smt. K. P.Indira	Thiruvananthapuram
9	Shri C.K.Somarajan	Vadakara in Kozhikode
10	Shri K.Babu	Pathanamthitta
11	Shri Kauser Edappagath	Kozhikode
12	Shri Shajahan	Kottayam
13	Shri K.P.John	Palakkad
14	Shri B.Vijayan	Ernakulam
15	Shri T.K.Rameshkumar	Kottayam
16	Shri P.K.Aravintha Babu	Thodupuzha

(By Order)

A.HARIPRASAD  
Registrar (Subordinate Judiciary)



To

The Principal Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L ).  
The Superintendent of Government Presses, Thiruvananthapuram  
For publication in the Gazette.  
The District Judges of 14 Districts.  
The Officers concerned.  
The file.